

**Houses for Refugees in Andha
Moghul, Delhi**

3794 { Shri S. M. Banerjee:
Shri Panigrahi:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the value of Government-built houses for refugees in Andha Moghul, Delhi is more than the value of such houses in other colonies;

(b) if so, to what extent; and

(c) the reasons therefor?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Thousands of tenements have been built in Delhi at different intervals during the last 8-9 years. They are spread all over. Unless a specific colony or township is mentioned, it is not easy to give the comparative cost.

(b) and (c). Do not arise.

**Weekly and Daily Newspapers in
Urdu**

3795. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of weekly and daily newspapers published in Urdu during 1958-59; and

(b) the quantity of newsprint allotted to each of them during the same period?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) The number of daily and weekly newspapers published in Urdu as on 31st December, 1958 in India (except the State of Jammu and Kashmir) is as under:—

Dailies	64
Weeklies	217
Total	<u>281</u>

(b) No statistics are maintained for the quantity of newsprint allotted to a newspaper on the basis of its periodicity and language. The quantity of newsprint is allotted on the basis of licensing periods which are of six months each i.e. from April to September and October to March. During the licensing period April to September, 1958 the entitlement of each paper was worked out for six months on the basis of area of the paper, average number of pages and circulation during 1957 and the regularity of publication. After imposing a cut of 15 per cent the balance was licensed. No cut was imposed where the entitlement was less than 10 tons. The 15 per cent cut was made good from Nepa as far as possible. During the licensing period October, 1958 to March, 1959 the entitlement was worked out for six months as in the last period. After imposing a 15 per cent cut, one-third was met from canalized imports and balance two-third was licensed. Where the entitlement was 10 tons or less the entire quantity was given from canalized imports.

Indian Goods Show Room in Ceylon

3796 Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether an Indian goods show room is functioning in Ceylon at present; and

(b) if so, the nature of goods exhibited?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) Yes, Sir.

(b) A statement is laid on the Table of the Sabha. [See Appendix VII, annexure No. 98]

Pepper and Ginger

3797. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the total production of pepper and ginger in the country during 1958-59 (State-wise); and